

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1510
(To be answered on the 9th March 2017)

EXPANSION OF RAJKOT AIRPORT

1510. SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI
DR. KIRIT P. SOLANKI
SHRI DEVAJIBHAI G. FATEPARA
SHRI C.R. PATIL
SHRIMATI POONAMBEN MAADAM

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether any pre-feasibility study for the proposed site of Greenfield airport at Rajkot has been carried out by the Airports Authority of India;
- (b) if so, the details thereof;
- (c) the details of studies, surveys required for the purpose;
- (d) the details of methodology adopted for the development of Greenfield airport at Rajkot; and
- (e) the time frame for the completion of the project and cost involved therein?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b): Yes, Madam. On the request of the Government of Gujarat, a team of Airports Authority of India (AAI) along with officials of the State Government of Gujarat has conducted a pre-feasibility study at Village Hirasar in Rajkot on 01.12.2016 and submitted its report to the State Government of Gujarat.

(c): Techno Economic Feasibility Study Report (TEFR), Detailed Project Report (DPR), Obstruction Limitation Survey Report and other clearances from Ministry of Defence, Environmental clearances etc. are mandatory for setting up of Greenfield Airport anywhere in the country as per the Greenfield Airport Policy, 2008.

(d) & (e) : As per the Greenfield Airport Policy, 2008, the applicant proposing to set up an airport would make an application to the Steering Committee in the prescribed proforma for 'site clearance' and thereafter for 'in principle' approval. The timeline for construction of an airport projects depends upon several factors like land acquisition, availability of mandatory clearances, financial closure, etc. by the individual developer.